

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 247/TT/2013

Coram:

**Shri Gireesh B.Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K.Iyer, Member**

Date of Hearing : 9.2.2016

Date of Order : 22.2.2016

In the matter of:

Determination of Transmission Tariff of Assets (7 Nos) under Transmission system for "Transfer of Power from Generation projects in Sikkim to NR/WR part-B" in Eastern Region for the period 2009-14.

And in the matter of

Power Grid Corporation of India Limited,
"Saudamani", Plot No.2,
Sector-29, Gurgaon -122 001

Petitioner

Vs

1. Gati Infrastructure Chuzachen limited
1-7-293, MG Road, 268, UdyogVihar, Phase-IV,
Secunderabad, Andhra Pradesh - 500003
2. Gati Infrastructure Bhasmay Power Limited
1-7-293, MG Road, 268, UdyogVihar, Phase-IV,
Secunderabad, Andhra Pradesh – 500003
3. PTC India limited
2nd Floor, NBCC Tower
15, Bhikaji Cama Palace
New Delhi
4. Lanco Energy Pvt. Limited
Plot no. 397, Phase-III, 2nd Floor,
Udyog Vihar, Gurgaon,
Haryana- 120016
5. Dans Energy Pvt. Limited,
5th Floor, DLF Building No. 8, tower C,
DLF Cyber City Phase-II
Gurgaon, Haryana-122002



6. Jal Power Corporation Limited,
405-406, Raja house, 30-31,
Nehru Place, New Delhi- 110019
7. Madhya Bharat Power Corporation Limited,
E-585, Greater Kailash, Part-II,
New Delhi-110048
8. Madhya Pradesh Power Management Company Ltd.,
Shakti Bhawan, Rampur
Jabalpur-482 008.
9. Maharashtra State Electricity Distribution Company Limited,
Prakashgad, 4th floor
Andehri (East), Mumbai-400 052.
10. Gujarat Urja Vikas Nigam Ltd.,
Sardar Patel Vidyut Bhawan,
Race Course Road, Vadodara-390 007.
11. Electricity Department, Government of Goa,
Vidyut Bhawan, Panaji,
Near Mandvi Hotel, Goa-403 001.
12. Electricity Department,
Administration of Daman and Diu,
Daman-396210.
13. Electricity Department,
Administration of Dadra Nagar Haveli,
U.T. Silvassa-396 230.
14. Chhattisgarh State Electricity Board,
P.O. Sunder Nagar, Dangania, Raipur
Chhattisgarh-492 013.
15. Madhya Pradesh Audyogik Kendra Vikas Nigam (Indore) Ltd.,
3/54, Press Complex, Agra-Bombay Road
Indore-452 008.
16. Rajasthan Rajya Vidyut Prasaran Nigam Ltd.,
Vidyut Bhawan, Vidyut Marg,
Jaipur- 302 005.
17. Ajmer Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.
18. Jaipur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.



19. Jodhpur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.
20. Himachal Pradesh State Electricity Board
Vidyut Bhawan, Kumar House Complex Building II
Shimla-171 004
21. Punjab State Electricity Board,
The Mall, Patiala-147 001.
22. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6
Panchkula (Haryana)-134 109
23. Power Development Department,
Govt. of Jammu and Kashmir,
Mini Secretariat, Jammu.
24. Uttar Pradesh Power Corporation Ltd.,
Shakti Bhawan, 14, Ashok Marg,
Lucknow-226 001.
25. Delhi Transco Ltd.,
Shakti Sadan, Kotla Road,
New Delhi-110 002.
26. BSES Yamuna Power Ltd.,
Shakti Kiran Building, Karkardooma,
Delhi-110 092.
27. BSES Rajdhani Power Ltd.,
BSES Bhawan, Nehru Place,
New Delhi.
28. North Delhi Power Ltd.,
Power Trading & Load Dispatch Group,
Cennet Building, Adjacent to 66/11kV Pitampura-3,
Grid Building, Near PP Jewellers,
Pitampura, New Delhi-110 034.
29. Chandigarh Administration,
Sector-9, Chandigarh.
30. Uttarakhand Power Corporation Ltd.,
Urja Bhawan, Kanwali Road,
Dehradun.
31. North Central Railway,
Allahabad.



32. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110 002.
33. Bihar State Electricity Board
Vidyut Bhawan, Bailey Road
Patna-800 001
34. West Bengal State Electricity Distribution Company Ltd.
Bidyut Bhawan, Bidhan Nagar
Block DJ, Sector-II, Salt Lake City
Kolkata-700 091
35. Grid Corporation of Orissa Ltd.
Shahid Nagar, Bhubaneswar-751 007
36. Damodar Valley Corporation
DVC Tower, Maniktala
Civic Centre, VIP Road
Kolkata-700 054
37. Power Department
Govt. of Sikkim
Gangtok-737 101

.....**Respondents**

For Petitioner : MsSwapnaSeshadri, Advocate, PGCIL
Shri M.M Mondal, PGCIL
Shri S.S. Raju, PGCIL
Shri Amit Yadav, PGCIL
Shri Subhash C. Taneja, PGCIL
Shri Jasbir Singh, PGCIL
Shri Rakesh Prasad, PGCIL

For Respondents : Shri Jayant Kumar Dubey, BSPHCL

ORDER

The instant petition has been filed by Power Grid Corporation of India Ltd. (PGCIL) vide affidavit dated 14.8.2013 for approval of the transmission tariff for 400/220 kV 125 MVAR, Bus Reactor along with associated bays at Patna Substation under Transmission System for "Transfer of Power from Generation Projects in Sikkim to NR/WR Part-B" in Eastern Region for tariff block 2009-14 period, in



terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (hereinafter "the 2009 Tariff Regulations").

2. The investment approval for the transmission project was accorded by the Board of Directors of the Petitioner Company on 17.3.2011, at an estimated cost of ₹158512 lakh, including IDC of ₹10183 lakh (based on 3rd Quarter, 2010 price level). As per investment approval, the transmission asset was scheduled to be commissioned within 32 months from the date of investment approval, i.e. by 1.8.2013.

3. The scope of work covered under the scheme is as under:

Transmission Line

- a) LILO of Teesta III- Kishanganj 400kV D/C line (quad) at Rangpo
- b) Rangpo- New Melli 220kV D/C line
- c) LILO of Gangtok- Rangit 132kV S/C line at Rangpo and Termination of Gangtok- Rangpo/ Chuzachen & Melli- Rangpo/ Chuzachen 132kV line at Rangpo
- d) LILO of Teesta V- Siliguri 400kV D/C line at Rangpo.
- e) Kishanganj- Patna 400kV D/C (quad) line

Sub-stations

- a) Establishment of 400/220/132 kV Gas Insulated at Rangpo with 16X105 MVA , 400/220kV 1-Phase transformers and 3X100 MVA , 220/132kV 1-Phase transformers.
- b) Establishment of 220kV GIS switching station at New Melli
- c) Extension of bays at Kishanganj 400/220 kV Sub-station
- d) Extension of bays at Patna 400/220 kV Sub-station

4. The status of the commissioning of the assets covered in this petition as submitted by the petitioner vide affidavit dated 31.5.2014 is as under:



Name of the Asset	Actual/Revised Anticipated DOCO	Remarks
Asset I: Termination of Gangtok-Rangpo/ Chujachen & Melli-Rangpo/ Chujachen Line at Rangpo & associated bays at Rangpo S/s	24.04.2014 (actual)	Asset 1 (combined assets of Asset I,II,IV,VI)
Asset III: LILO of 400kV D/C Teesta V- Siliguri Line (Ckt-I) at Rangpo & associated bays alongwith 1 No. 400kV Bus Coupler bay at Rangpo S/s	24.04.2014 (actual)	
Asset IV: One no. 3X105 MVA Single Phase 400/220kV Transformer (1st) & associated bays alongwith 1 number 1X105 MVA Single Phase, 400/220kV Spare Transformer at Rangpo S/s	24.04.2014 (actual)	
Asset VI: One no. 100 MVA 220/132kV Transformer (1st) & associated bays alongwith 1 number 132kV Bus Coupler Bay & 1 number 132kV Bus Sectionaliser bay at Rangpo S/s	24.04.2014 (actual)	
Asset II: LILO of 132kV S/C Gangtok-Rangit Line at Rangpo & associated bays at Rangpo S/s	10.08.2014 (anticipated)	Asset 2 (Formerly named as Asset II)
Asset V: One no. 3X105 MVA Single Phase 400/220kV Transformer (2nd) & associated bays at Rangpo S/s	01.06.2014 (anticipated)	Asset 3 (Formerly named as Asset V)
Asset VII: One no. 80 MVAR Bus Reactor (1st) & associated bays at Rangpo S/s	01.06.2014 (anticipated)	Asset 4 (formerly named as Asset VII)

5. Thereafter, the petitioner vide its affidavit dated 22.12.2014 has submitted the actual dates of the commissioning of the said assets covered as under :

Name of the Asset	Actual DOCO
Asset 1: Termination of Gangtok-Rangpo/ Chujachen & Melli-Rangpo/ Chujachen Line at Rangpo& associated bays at Rangpo S/s	24.4.2014
Asset 2: LILO of 400kV D/C Teesta V- Siliguri Line (Ckt-I) at Rangpo& associated bays along with 1 No. 400kV Bus Coupler bay at Rangpo S/s	
Asset 3: One no. 3X105 MVA Single Phase 400/220kV Transformer (1st) & associated bays alongwith 1 number 1X105 MVA Single Phase, 400/220kV Spare Transformer at Rangpo S/s	
Asset 4: One no. 100 MVA 220/132kV Transformer (1st) & associated bays alongwith 1 number 132kV Bus Coupler Bay & 1 number 132kV Bus Sectionaliser bay at Rangpo S/s	
Asset 5: LILO of 132kV S/C Gangtok-Rangit Line at Rangpo & associated bays at Rangpo S/s	1.12.2014
Asset 6: One no. 3X105 MVA Single Phase 400/220kV Transformer (2nd) & associated bays at Rangpo S/s	22.5.2014
Asset 7: One no. 80 MVAR Bus Reactor (1st) & associated bays at Rangpo S/s	22.5.2014

6. During the hearing the learned counsel for the petitioner submitted that the assets have been declared under commercial operation during the 2014-19 period.



She also submitted that certain additional submissions as sought for by the Commission has been filed and prayed that transmission tariff maybe granted as claimed by the petitioner.

7. The submissions have been considered. Admittedly the assets covered in the petition have achieved COD during the tariff period 2014-19. Considering the fact that the said assets have achieved COD during the period 2014-19 and since the petitioner is required to file revised tariff filling forms in accordance with the provisions of the 2014 Tariff Regulations, we find no reason to keep this petition pending. Accordingly, we propose to dispose of the petition by directing the petitioner to file fresh petition in terms of 2014 Tariff Regulations.

8. The learned counsel for the petitioner sought permission to withdraw this petition with the liberty to file a fresh petition in terms of the 2014 Tariff Regulations.

9. The prayer of the petitioner is accepted and the petition is dismissed as withdrawn. The petitioner is however granted liberty to file fresh petition for determination of transmission tariff in respect of the said assets in terms of the 2014 Tariff Regulations. The filing fees deposited by the petitioner shall be adjusted against the petition to be filed in terms of the 2014 Tariff Regulations. However, the publication of the notice of the tariff application shall be made in terms of Regulation 3(6) of the Central Electricity Regulatory Commission (Procedure for making of Application for Determination of Tariff, Publication of the Application and Other Related Matters) Regulations, 2004.

10. Petition No 247/TT/2013 is disposed in terms of the above.

Sd/-
(Dr. M.K.Iyer)
Member

Sd/-
(A.S.Bakshi)
Member

Sd/-
(A. K. Singhal)
Member

Sd/-
(Gireesh B. Pradhan)
Chairperson

